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**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-42/1996(Pt.)/5755 /A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, ✓ Sri V.K.Chandak,  
District and Sessions Judge,  
Jorhat, Assam.

Dated Guwahati the 1<sup>st</sup> October  
September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with  
Station leave permission.**

Ref:- Your letter No.JJA/7468/18 dtd 24.09.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation along with station leave permission w.e.f. the late afternoon of 13.10.2018 till the morning on 29.10.2018, as prayed for.

The Additional District and Sessions Judge, Jorhat, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

  
11/10/2018  
**Deputy Registrar (Admn.-I)**



**Memo NO.HC.VII-42/1996 (Pt.)/ \_\_\_\_\_ / A, dated**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Jorhat.
3. Pvt. Secretary to Portfolio Judge for the District of Jorhat.

  
11/10/2018  
**Deputy Registrar (Admn.-I)**